263

Construction of bridges, overbridges and Railway crossings in N.E. States

6797. SHRIMATI BASANTI SARMA: Will the Minister of RAILWAYS be pleased to state:

- (a) the names of the North Eastern States from which proposals for constructing bridges, overbridges, railway crossings have been received alongwith location thereof since July 1991 till date yearwise;
- (b) whether the railways propose to construct over bridges at railway crossings which are important as well as crowded:
 - (c) if so, the details thereof; and
- (d) the time schedule fixed for construction of these projects?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a)

(b) to (d) The system of replacing a busy level crossing by a Road over under bridge is that the State Governments propose the works giving priorities. The Railways then examine the cases and include such of them in the Works Programme for which the various prerequisite formalities have been completed by the State Governments. The Railways while including the works in the Works Programme also take into account the quantum of existing sanctioned works for that particular State and the pace at which these works are being executed by the State Government.

Development of Railway Station in North Eastern Region

6798. SHRIMATI **BASANTI** Will SARMA: the Minister RAILWAYS be pleased to state:

- (a) whether there is any proposal to develop more railway stations in the North Eastern Region; and
 - (b) if so, what are the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) Works pertaining to the improvements of station buildings at Lower Haflong & Ledo; improvement/ provision of water supply arrangements at Digaru, Maibang, Gogamukh, Tinsukia, Bhojo, Simaluguri, Namrup, Mariani, Ledo, Furkating, Makum. Naharkatiya, Gohpur, Barpeta Raod, Murkcong Sclck, Vishwanath Charali, Sorbhog, Badarpur, Lower Haflong, Lumding, Churalbari & Guwahati, extension/provision of platform shelter at Rangiya, Kokrajhar, Barpeta Road, Nalbari, Tongla, Udalguri, Silapather, Gosalgaon Hat, North Lakhimpur, Gogamukh. Karimganj, Baihata, Dhemaji, Murkcong Selck, Mahur & Basugaon; improvement to platforms at Guwahati. Lumding, Lower Haflong & Dhubri; improvement to circulating area at Guwahati & Tinsukia; provision/ extension of foot-over-bridge at Simaluguri, Dibrugarh Town & Barpeta Road and general improvements at Guwahati, Lumding, Fakirgram & Badarpur have been taken up at a cost of Rs. 300.08 lakh.

Trains running without guard brake van and last in vehicle indicator

6799. SHRI NILOTPAL BASU: Will the Minister of RAILWAYS be pleased to state;

- (a) whether it is a fact that fixing of last in vehicle indicator to Box and N. Box stock by clamp was invented only in 1986;
- (b) details of trains that were run without Guard brake van and last in vehicle indicator against provision of GR. 4.23 and SR 4.23 from 1978 to 1985 and from 1986 to 1993 year wise;
- (c) what action was taken against officials for violating safety instructions as stated above with details thereof; and
- (d) how many trains arrived and left Shahdol during Feb., 1993 without brake

van and LV indicator and what is the percentage date wise of such trains?

Written Answers

266

THE MINISTER OI RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) to (d) Information is being collected and will be laid on the table of the Sabha.

introduction of Rajdhani Express upto Guwahati

BHADRESWAR 6800, SHRI GOHAIN: Will the Minister ol RAILWAYS be pleased to state-fa) what are the reasons for not introducing the Rajdhani Express to Guwahati till to date even after making a formal announcement during the Budget speech in Parliament;

- (b) whether it is also a fact that in the proposed Rajdhani Express food would not be served as in other Rajdhani Express trains running in the country: and
- (c) what are the reasons tor this apalthy towards the North East Region?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) The New Delhi-Guwahati Rajdhani Express will be introduced w.e.f. July 94 Time Table, when the maintenance facilities at Guwahati arc ready.

- (b) No, Sir.
- (c) Docs not arise.

बम्बई में महिलाओं के लिए चलाई गई विशेष यात्री गाड़ी की दुर्घटना

6801. **शीमती चन्द्रिका अभिनन्दन जैन**ः क्या रेल मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या यह सच है कि हाल ही में बम्बई में पश्चिम रेलवे के उपनगरीय सेक्शन में महिलाओं के लिए चलाई गई विशेष यात्री गाडी दुर्घटनावस्त हो गई:
- (ख) यदि हां, तो इस दुर्घटना में हताहतों की संख्या कितनी है:

(ग) क्या इस संबंध में जांच की गई है:

to Questions

- (घ) यदि हो, तो भया जांच प्रतिबंदन सरकार के समक्ष एवा गया है और यदि हां, तो उस प्रतिवेदन मे कीन में तथ्य प्रकाश में आए हैं:
- (ङ) घायलों को तथा मतकों के आश्रितों को मआवजे के रूप में कितनी धनराशि दी गई है; और
- (च) भविष्य में ऐसी दुर्घटनाओं को रोकने के लिए कीन में कदम उठाए जाने का विचार है?

रेल मंत्री (श्री सी॰ के॰ जाफर शरीफ): (क) और (ख) जी नहीं, बहरहाल, 13.10.93 को पश्चिम रुक्व पर एक असामान्य घटना में, कुछ दैनिक यात्री, जो गार्डा मे॰ 635 डाउन धर्चगेट विरार महिला विशेष गांडी में बाहर कुट गई थी, निकटवर्ती रेल पथ से मृजर रही एक अप लोकल गाडी से टकराकर कचल गई थी, इस अभाभान्य घटना के फलम्बरूप, 24 महिला दैनिक यात्री और एक पुरूष बेन्डर मारा गया था. इसके अलावा, 6 र्व्यक्तियों को चोटें आयीं जिनमें से चार गंभीर रूप से घायल हो गए थे।

- (ग) और (घ) मध्य सर्किल के रेल संरक्षा आयुक्त इस घटना की जांच करने के बाद इस निष्कर्ष पर पहुंचे हैं कि गाड़ी सं॰ 635 डाउन महिला विशेष गाड़ी की महिला दैनिक बाज़ी कुछ गैर-रेलवे व्यक्तियों द्वारा, जिनकी पहचान नहीं की जा सकी, आम लगने की झुठी ख़बर के बारे में कुछ गलत फहमी फैलाने और भगदंड के कारण गाड़ी से कृद गईं, उन्होंने इस घटना के लिए किसी भी रेल कर्मचारी को उत्तरदायी नहीं ठहराया।
- (ङ) मृतकों के निकट संबंधियों और घायल व्यक्तियों को अनुब्रह राशि के रूप में 1.38 लाख रुपये का भुगतान किया गया है। रेल अधिनियम, 1989 की धारा 125 के अंतर्गत रेल दावा अधिकरण में दायर किए गए भृतिपूर्ति दावों का निर्णय अधिकरण के समक्ष दावाकर्ताओं द्वारा प्रस्तुत तथ्यों और साक्ष्य के आधार पर किया जाता है। इसके बाद इस तरह से पारित श्रतिपर्ति की डिगरियों का निपटान क्षेत्रीय रेलों द्वारा किया जाता है। इस मामले में, अभी तक न तो कोई दावा दायर किया गया है और न ही कोई डिगरी हुई है।
- (च) रेल संरक्षा आयुक्त की सिफारिशों पर अनुवर्ती कार्रवाई की गई है।